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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

 $\mathcal{T}A$ 244/2017, IA 87/2017, IA 39/2016 and TP Nos. 20 D of 2016 with TP No. 20/397-398/NCLT/AHM/2016 (New) CA Nos. 49/2015 With CP No. 51/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Nitesh C. Patel & Ors.

V/s.

Onex Natura Pvt. Ltd. & Ors.

Section of the Companies Act:

S.NO. NAME (CAPITAL LETTERS)

Section 397-398 of the Companies Act, 1956

SIGNATURE

1. AJAY M. B. Gohil Adv R-2 Mayor Respondent Company

M. M. B. Gohil Adv R-2 Mayor Respondent Company

M. M. B. Gohil Adv R-2 Mayor

ORDER

DESIGNATION

Learned Advocate Mr. Raju Kothari present for Original Petitioner. Learned Advocate Mr. Mayurajsinh Gohil present for Original Respondent No.2. Learned Advocate Mr. Ajay Antarkar present for Original respondent No.4. Learned PCS Mr. Milind Kasodekar Present for Original Respondent No. 1 and 3.

None present in IA 244/2017 for applicant.

Applicant is directed to serve copy of application in IA 244/2017 on Original petitioner and original Respondents.

Learned counsel appearing for original Respondents requested time in main TP.

List the matter on 12.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.